

**NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
COURT 1**

IA 34 of 2018 In IA 35 of 2018 In TP/MP/ 64 of 2019 [TP/MP/ 87 of 2016 (CP 5 of 2015)] With
IA 35 of 2018
IA 71 of 2020

**Coram: Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.11.2020**

Name of the Company: Shikha Parihar
V/s
Healthy Business Pvt Ltd & Ors

Section: Rule 53 r.w rule 11 of NCLT rules 2016/IA for Directions

ORDER

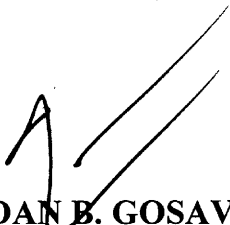
Learned Counsel Mr. Pavan S Godiawala appeared for the Petitioner.
Learned Counsel Mr. Abhishek appeared for the Applicant in IA No. 71 of 2020.

IA 71 of 2020 is filed by one of the Directors to allow him to resign.

We direct petitioner to file reply to this IA by giving copy to other side.

Matter stands adjourned to 07.01.2021


**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**


**(MADAN B. GOSAVI)
MEMBER (JUDICIAL)**

Dated this the 13th day of November, 2020

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